

(f) if so, the details of their future plan?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir. Government has received the Report of 'Dharmadikari Committee'. The Committee has given its recommendations broadly in four areas namely, Level mapping, career Progression, Wage and Salary structure and other related issues like passage facilities, pensions scheme, voluntary retirement scheme, etc. of Air India employees.

(c) Yes, Sir. The Government has accepted the Committee's Report and sent it to Air India for its implementation. Air India has constituted following committees to carry out the implementation in a smooth and transparent manner:—

- (i) Implementation and Anomaly Rectification Committee.
- (ii) Pay Fixation Committee for fixation of salary for each employee.
- (iii) Manpower Restructuring Committee for carrying out a fresh exercise for determining the number of posts at various levels as per the requirements of the fresh set up with revised hierarchy of posts in the merged entity.

(iv) Asset Monetization Committee.

(d) The details of losses incurred by Air India are as under:—

2010-11	Rs. 6835.17 crores
2011-12	Rs. 7559.74 crores
2012-13	Rs. 5198.55 crores (provisional)

(e) and (f) No, Sir. However, Air India is expecting EBITDA (Earning Before Interest, Tax, Depreciation and Amortization) positive of Rs. 1040 crores during Financial Year 2013-14.

### **Slum Upgradation Index**

\*507. SHRI SANJAY RAUT: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government is planning to set up a Slum Upgradation Index for Mumbai city and State-wise monitoring of its schemes with an aim to rehabilitate slum dwellers and provide them with basic civic amenities;

(b) if so, the details thereof; and

(c) by when, it would be done?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) to (c) The Ministry of Housing and Urban Poverty Alleviation has 'in principle' decided to create a Slum Index for the country. The objective of this index is to capture the improvement in identified infrastructure of the slums. Details of this index including methodology are presently under consideration.

#### **Unauthorised presence in the cockpit**

\*508. SHRI SALIM ANSARI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India has grounded some commanders for misbehaving with air hostesses, instances of which have come to the notice of Director General of Civil Aviation (DGCA);

(b) if so, the details of such cases reported during the last two years and the action taken against erring commanders;

(c) whether recently, an Air India commander allowed a senior customs official to travel unauthorisedly in the cockpit;

(d) if so, the details thereof and whether DGCA has complained to the Ministry of Finance regarding his unauthorised presence in the cockpit; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir. Air India has grounded one Commander who operated AI-020 on 02 March, 2013 for misbehaving with Air Hostess. This is the only case reported in last two years. The Commander has been placed under suspension and departmental proceeding has been initiated against him.

(c) to (e) Yes, Sir. It has been reported that a Custom Official travelled unauthorisedly in cockpit of Air India's flight No AI-020 on 02.03.2013, seating behind the seat of the Commander on the side console. Ministry of Finance has been informed of the incident.